

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 680 OF 2001

ABDUL KHALIQ & ORS.

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR

Respondent(s)

(With office report regarding payment of Fee to A.C.)

Date: 16/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Ms. Ranjana Narayan, Adv. (A.C.)(NP)

For Respondent(s)

Mr. Anis Suhrawardy, Adv.

UPON hearing counsel the Court made the following

O R D E R

The fees of amicus curiae is fixed as Rs.750/-.

[SUMAN WADHWA]

[MADHU SAXENA]

COURT MASTER

COURT MASTER